

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.344/241/HDB/2019
NAME OF THE COMPANY	Sangaz Containers Pvt Ltd & 4 others
NAME OF THE PETITIONER(S)	P.N.Ram Babu
NAME OF THE RESPONDENT(S)	Sangaz Containers Pvt Ltd & 4 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Petitioner appeared.

Learned counsel for the Respondent appeared.

Pleadings are completed.

Matter to appear for hearing on 26.08.2021.



MEMBER TECHNICAL



MEMBER JUDICIAL